

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTH ZONE) at CHENNAI**

**OA No.198 of 2025**

S.R.Sriram, M/A 25 years

...Applicant

**Vs.**

The Director, Department of Environment & Climate Change,  
No.327, Metro's, 9<sup>th</sup> Floor, Anna Salai, Nandanam,  
Chennai – 600 035.

and 6 others.

... Respondents

**INDEX TO ADDITIONAL TYPED SET OF PAPERS**

<b><u>S.NO</u></b>	<b><u>DATE</u></b>	<b><u>PARTICULARS</u></b>	<b><u>PG.NO</u></b>
1.		Copy of A-Register – Niraimani Village – S.No.95/1– (Annexure – I)  Translated Copy	1-2  3-4
2.	10.10.2025	RTI Applications sent by the Applicant to the Respondents – (Annexure – II)	5-22

Dated at Chennai on this 1<sup>st</sup> Day of December 2025



**Counsel for Applicant**

THROUGH

**M/s. T.PERINBANATHAN (3042/2018)**

**A.S.SHANMUGA RAJAN (3373/2018)**

**M.SURESH SANKAR (1175/2019)**

Off: 125/257, 3<sup>rd</sup> Floor, Canara Bank Building,  
Angappa Naicken St, Broadway, Chennai – 600 001

COUNSEL FOR APPLICANT

*advshan3373@gmail.com*

Ph: 8825510662

தென்னாற்காடு மாவட்டம், விருத்தாசலம் வட்டம், கி. எண். 15.  
நிறாமணி, கிராமத்தின் 'அ' பதிவேடு.

கலம் எண்களின் அட்டவணை.

எண்.

தற்போதைய நில அளவையின்படி புல எண்ணும், உட்பிரிவு எண்ணும்.

பழைய நில அளவையின்படி புல எண் அல்லது உட்பிரிவு எண்.

ரயத்துவாரி (ர), அரசு (அ) இனாம்(இ).

புன்செய் (பு), மானாவாரி (மா), நன்செய் (ந), தீர்வை ஏற்படாத தரிசு (தி.ஏ.த.), புறம் போக்கு (புற), நன்செய்யானால் பாசன ஆதாரமும் அதன் வகுப்பும்.

இருபோக நன்செய்யானால் மொத்தத் தீர்வை விதம்.

கலம் எண்.

6. மண் வயணமும், ரகமும்.

7. தரம்.

8. ஹெக்டேர் ஒன்றுக்குத் தீர்வை விதம்.

9. பரப்பளவு.

10. தீர்வை.

11. பட்டா எண் மற்றும் நில உடைமையாளரின் பெயர்.

12. குறிப்புரை:

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1A	1-1பா	ர	பு	...	4-4	5	4	17	0	41.5	1	73	435 ரா. கனக சபை (1), ரா. கலியபெரு மாள் (2).
1B	-1பா	ர	பு	...	4-4	5	4	17	0	06.5	0	27	65 வீ. கலியபெரு மாள்.
1C	-1பா	ர	பு	...	4-4	5	4	17	0	06.5	0	27	78 மா. கலியன்.
1D	-1பா	ர	பு	...	4-4	5	4	17	0	06.5	0	27	384 வீ. ராஜவேல்.
1E	-1பா	ர	பு	...	4-4	5	4	17	0	13.5	0	56	78 மா. கலியன்.
1F	-1பா	ர	பு	...	4-4	5	4	17	0	12.0	0	50	553 ரா. கனகசபையும் மற்றும் முன்னிபேர் களும்.*
1G	-1பா	ர	பு	...	4-4	5	4	17	0	35.0	1	47	446 பெ. தனபால்(1), பெ. காய வேல் (2).
1H	-1பா	ர	பு	...	4-4	5	4	17	0	29.0	1	21	279 க. பூமாலை.
1I	-1பா	ர	பு	...	4-4	5	4	17	0	26.0	1	08	434 பெ. சுப்பன்(1), பெ. மாய வேல் (2).
1J	-1பா	ர	பு	...	4-4	5	4	17	0	26.0	1	08	279 க. பூமாலை.
2A	-2பா	ர	பு	...	4-4	5	4	17	0	58.0	2	44	79 சி. கலியன்.
2B	-2பா	ர	பு	...	4-4	5	4	17	0	41.0	1	71	364 சி. முனியன்.
2C	-2பா	ர	பு	...	4-4	5	4	17	0	37.0	1	52	11 ப. அய்யாசாமி.

\* விவரப் பட்டியலைப் பார்க்கவும்.

14 Poolambadi, 15 Niraman  
16 Kaliyamedu

1	2	3	4	5	6	7	8	9	10	11	11	
94	8C	94-8பா	ர	4	...	4-2	3	6	94	0 01.5	0 11	286 கை. பூமாலை உடையார்.
	9A	-9பா	ர	4	...	4-2	3	6	94	0 04.0	0 28	176 க. செல்வாக்க.
	9B	-9பா	ர	4	...	4-2	3	6	94	0 01.5	0 10	217 கை. துரைசாமி உடையார்.
	9C	-9பா	ர	4	...	4-2	3	6	94	0 01.5	0 10	286 கை. பூமாலை உடையார்.
	10	-10	ர	4	...	4-2	3	6	94	0 10.0	0 70	321 கி. மஞ்சமுத்து உடையார்.
	11	-11	ர	4	...	4-2	3	6	94	0 09.5	0 67	321 கி. மஞ்சமுத்து உடையார்.
	12	-12	அ	4	...	4-2	3	6	94	0 01.0	0 08	
	13	-13	அ	4	...	4-2	3	6	94	0 09.5	0 66	
	17									0 03.0	0 27	
										0 00.5	0 08	
										1 66.5	11 59	
95	1	95-1	அ	4	...	...	...	...	...	1 18.5	...	
	2	-2	ர	4	...	4-2	3	6	94	0 15.0	1 04	555 ச. சிவக்கொழுந்தும் மற்றும் நான்கு பேர்களும்.*
										1 33.5	1 04	
96	1.	96-1	ர	4	...	4-2	3	6	94	0 20.0	1 41	549 வை. 15 Kaliyamedu பிள்ளையூர் மற்றும் மூன்று பேர்களும்.*
	2	-2	ர	4	...	4-2	3	6	94	0 02.5	0 17	226 வை. நடேச உடையார்.
	3	-3	ர	4	...	4-2	3	6	94	0 01.0	0 08	236 மா. நரராயண சாமி கோனார்.
	4	-4	ர	4	...	4-2	3	6	94	0 01.0	0 08	463 கி. ராமசாமி(1), பாவாடை (2).
	5	-5	ர	4	...	4-2	3	6	94	0 01.5	0 11	519 ந. மாரி முத்து (1), க. சுப்ரமணியன் (2), பொ. கோவிந்த சாமி (3).
	6	-6	ர	4	...	4-2	3	6	84	0 01.0	0 06	236 மா. நாராயண சாமி கோனார்.
	7	-7	ர	4	...	4-2	3	6	94	0 01.0	0 06	463 கி. ராமசாமி(1), பாவாடை (2).

\* விவரப்பட்டியலை பார்க்கவும்.

**Thenarkadu District, Viruthachalam Division, K.No.15.**

**Niramani Village A Register**

Kalam numbers Table

No. Present land Survey No. and sub division Old land survey no and sub division Royotwari (R) Government (G) Inam (I) Punjai (P) Manavari (Ma) Nanjai (N) Non classified Tharisu (Thee.AA.Th) Porambokku (Pura) Nanajai and classification  Twice harvesting nanjai total theervai	No. Sand and classification Quality Hectare 1 sum Extent Theervai Patta No and Land owner name  Remarks.
---	--

	2	3	4	5	6	7	8	9	10	11	12
							R p	H Ar			
1A	1-1Pa	R	Pura		4-4	5	4 17	0 41.5	1 73	435 R.Kanagasabai (1) R. Kaliyaperumal (2)	
1B	-1Pa	R	Pura		4-4	5	4 17	0 06.5	0 27	65 V. Kaliyaperumal	
1C	-1Pa	R	Pura		4-4	5	4 17	0 06.5	0 27	78 Ma.Kaliyan	
1D	-1Pa	R	Pura		4-4	5	4 17	0 06.5	0 27	384 V.Rajavel	
1E	-1Pa	R	Pura		4-4	5	4 17	0 13.5	0 56	78 Ma.Kaliyan	
1F	-1Pa	R	Pura		4-4	5	4 17	0 12.0	0 50	553 R.Kanagasabi and 3 Ors	
1G	-1Pa	R	Pura		4-4	5	4 17	0 35.0	1 47	446 P Dhanapal (1) P Mayavel (2)	
1H	-1Pa	R	Pura		4-4	5	4 17	0 29.0	1 21	279 K Poomalai	
1I	-1Pa	R	Pura		4-4	5	4 17	0 26.0	1 08	434 P Suppan (1) P Mayavel (2)	
1J	-1Pa	R	Pura		4-4	5	4 17	0 26.0	1 08	279 K Poolamai	
2A	-2Pa	R	Pura		4-4	5	4 17	0 58.0	2 44	79 C Kaliyan	
2B	-2Pa	R	Pura		4-4	5	4 17	0 41.0	1 71	364 C Muniyan	
2C	-2Pa	R	Pura		4-4	5	4 17	0 37.0	1 52	11 P ayyasamy	
8C	94- 8Pa	R	Pura		4-2	3	6 94	0 01.5	0 11	286 K poolamai Udayar	
9A	-9Pa	R	Pura		4-2	3	6 94	0 04.0	0 28	176 K selvara	
9B	9Pa	R	Pura		4-2	3	6 94	0 01.5	0 10	217 k Duraisamy udaiyar	
9C	9Pa	R	Pura		4-2	3	6 94	0 01.5	0 10	286 k Poomalai udaiyar	
10	-10	R	Pura		4-2	3	6 94	0 10.0	0 70	321 Ke pachamuthu udaiyar	
11	-11	R	Pura		4-2	3	6 94	0 09.5	0 67	---	Tharisu
12	-12	G	Pura		4-2	3	6 94	0 09.5	0 66	----	Tharisu
13	-13	G	Pura		4-2	3	6 94	0 03.0	0 06		
17								1 66.5	11 59		

1	95-1	G	Pura	-- -	----	----	----	1 18.5	---	----	Thoppuu
2	-2	R	Pura		4-2	3	6 94	0 15.0	1 04	555 S.Sivakolunthum and 4 ORs	
								1 33.5	1 04		
1	96-1	R	Pura		4-2	3	6 94	0 20.0	1 41	549 V Nadesan Pillai and 3 Ors	
2	-2	R	Pura		4-2	3	6 94	0 02.5	0 17	226 V Nadesa udaiyar	
3	-3	R	Pura		4-2	3	6 94	0 01.0	0 08	236 M Narayanasamy konar	
4	-4	R	Pura		4-2	3	6 94	0 01.0	0 08	463 C Ramasamy (1) pavadai (2)	
5	-5	R	Pura		4-2	3	6 94	0 01.5	0 11	519 N Marimuthu (1) K Subramanian (2) P Govindasmy 3	
6	-6	R	Pura		4-2	3	6 94	0 01.0	0 06	M Narayanasamy konar	
7	-7	R	Pura		4-2	3	6 94	0 01.0	0 06	463 C Ramasamy 1 Pavadai 2	

**APPLICATION FOR OBTAINING INFORMATION UNDER RIGHT TO  
INFORMATION ACT, 2005**

**1. APPLICANT NAME AND ADDRESS:**

- i. **Full Name of the Applicant** : S.R.Sriram  
S/o. Subramanian
- ii. **Address of the Applicant** : 1/114D, West Street,  
Niramani Village, Poolambadi Post,  
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE  
INFORMATION IS REQUIRED.**

The Public Information Officer,  
Office of Tahsildar,  
Taluk Office,  
Veppur Taluk,  
Cuddalore District – 606 304.

**3. FEE PAYMENT DETAILS:**

The prescribed fee of Rs.10 as provided under the Right to Information by way of Court fee stamp.

Kindly inform the amount and the mode of payment for additional fee to be deposited for the Certified copies of the documents and for registered post for sending the same.

**4. TYPE OF INFORMATION REQUIRED:**

The information required in the form of document copies, inspection work, inspection record.

**5. METHOD OF SUPPLY OF INFORMATION**

The Information to be supplied by Registered post / Speed Post / Ordinary Post / By Hand.

**6. PERIOD FOR WHICH INFORMATION REQUIRED**

2000

**7. SUBJECT MATTER OF INFORMATION:**

- a) Provide me the details of "Thoppu Poramboke" area in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares.

- b) Provide me the land classification details of S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 from the year 2000
- c) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- d) Provide the copy of permission obtained by Mr.Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District

Signature of Applicant

Date: 10.10.2025

Veppur SA S.O 606304  
ET781814695IN, IVR No: 1800266888  
23-10-2025 14:10:18, Counter No. 2,  
To: THE PIO  
TALUK OFFICE VEPPUR, CUDDALORE, 606304  
From: S R SRIRAM  
HIRAMANI, CUDDALOR, 606304  
Base Amt: 29.00  
To: THE PIO  
P.Mode: Cash  
POD:Yes-Chg: 10, www.indiapost.gov.in

आर०पी०-54  
R.P.-54

# भारतीय डाक विभाग

## DEPARTMENT OF POSTS, INDIA

### प्राप्ति स्वीकृति/ACKNOWLEDGEMENT

अनावश्यक को काट दिया जाए  
Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ

Received Registered Letter/Parcel \_\_\_\_\_

क्रमांक/No.	तारीख/Dated	का/of
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\* बीमे का मूल्य रुपयों में \_\_\_\_\_

\* Insured for Rupees \_\_\_\_\_

पाने वाले \_\_\_\_\_

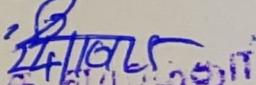
Addressed to The public information officer

office of Tashildar, Taluk office

को/On Koppur Taluk, Chaddarg (DP) 606304



वितरण डाकघर की तारीख-मोहर  
Date Stamp of office of delivery

हस्ताक्षर और नाम/Signature and Name  
  
 Koppur Taluk, Chaddarg (DP) 606304

**APPLICATION FOR OBTAINING INFORMATION UNDER RIGHT TO  
INFORMATION ACT, 2005**

**1. APPLICANT NAME AND ADDRESS:**

**i. Full Name of the Applicant**

: S.R.Sriram  
S/o. Subramanian

**ii. Address of the Applicant**

: 1/114D, West Street,  
Niramani Village, Poolambadi Post,  
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE  
INFORMATION IS REQUIRED.**

The Public Information Officer,  
Office of the Principal Chief Conservator of Forest (Head Department),  
Forest Head Quarters Building,  
Near Kannikapuram Check post,  
Guindy, Chennai – 32.

**3. FEE PAYMENT DETAILS:**

The prescribed fee of Rs.10 as provided under the Right to Information by way of Court fee stamp.

Kindly inform the amount and the mode of payment for additional fee to be deposited for the Certified copies of the documents and for registered post for sending the same.

**4. TYPE OF INFORMATION REQUIRED:**

The information required in the form of document copies, inspection work, inspection record.

**5. METHOD OF SUPPLY OF INFORMATION**

The Information to be supplied by Registered post / Speed Post / Ordinary Post / By Hand.

**6. PERIOD FOR WHICH INFORMATION REQUIRED**

2020-2025

**7. SUBJECT MATTER OF INFORMATION:**

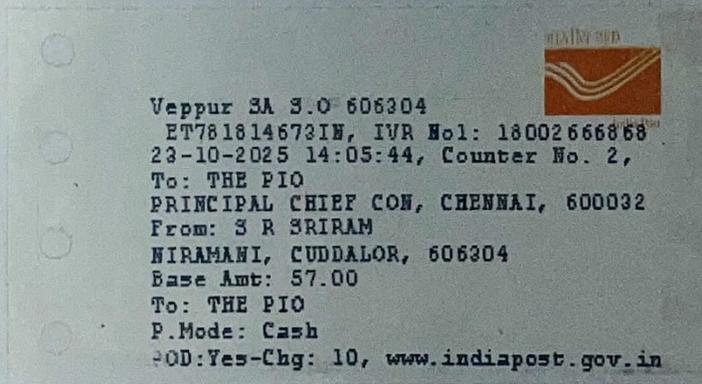
- a) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?

- b) Provide the copy of permission obtained by Mr. Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District

Signature of Applicant

Date: 10.10.2025



आर०पी०-54  
R.P.-54

# भारतीय डाक विभाग

## DEPARTMENT OF POSTS, INDIA

### प्राप्ति स्वीकृति/ACKNOWLEDGEMENT

अनावश्यक के काट दिया जाए  
Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ

Received Registered Letter/Parcel \_\_\_\_\_

क्रमांक/No.	तारीख/Dated	का/of
-------------	-------------	-------

\* बीमें का मूल्य रुपयों में \_\_\_\_\_

\* Insured for Rupees \_\_\_\_\_

पाने वाले \_\_\_\_\_

Addressed to \_\_\_\_\_

Public Information officer, Office of the  
Principal chief conservator of forest,

को/On Forest head quarters building,

Kasturba Kapuram check post, G.V. Road, Chennai-32

POSTAL SUBDIVISION OFFICE

वितरण डाकघर की तारीख-मोहर  
Date Stamp of office of delivery

हस्ताक्षर और नाम/Signature and Name

**APPLICATION FOR OBTAINING INFORMATION UNDER RIGHT TO  
INFORMATION ACT, 2005**

**1. APPLICANT NAME AND ADDRESS:**

- i. **Full Name of the Applicant** : S.R.Sriram  
S/o. Subramanian
- ii. **Address of the Applicant** : 1/114D, West Street,  
Niramani Village, Poolambadi Post,  
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE  
INFORMATION IS REQUIRED.**

The Public Information Officer,  
Office of the District Collector,  
New Collectorate Building, Manjakuppam,  
Cuddalore – 607001.

**3. FEE PAYMENT DETAILS:**

The prescribed fee of Rs.10 as provided under the Right to Information by way of Court fee stamp.

Kindly inform the amount and the mode of payment for additional fee to be deposited for the Certified copies of the documents and for registered post for sending the same.

**4. TYPE OF INFORMATION REQUIRED:**

The information required in the form of document copies, inspection work, inspection record.

**5. METHOD OF SUPPLY OF INFORMATION**

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**6. PERIOD FOR WHICH INFORMATION REQUIRED**

2020-2025

**7. SUBJECT MATTER OF INFORMATION:**

- a) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?

- b) Provide the copy of permission obtained by Mr. Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District

Signature of Applicant

Date: 10.10.2025

Veppur SA S.O 606304  
ET781814571IN, IVR No: 18002666868  
23-10-2025 14:11:13, Counter No. 2  
To: THE PIO  
COLLECTORATE CUDDAL, CUDDALORE, 607001  
From: S R SRIRAM  
NIRAMANI, CUDDALOR, 606304  
Base Amt: 57.00  
To: THE PIO  
P.Mode: Cash  
POD:Yes-Chg: 10, www.indiapost.gov.in

आर०पी०-54  
R.P.-54

# भारतीय डाक विभाग

## DEPARTMENT OF POSTS, INDIA

### प्राप्ति स्वीकृति/Acknowledgement

अनावश्यक को काट दिया जाए  
Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ

Received Registered Letter/Parcel \_\_\_\_\_

क्रमांक/No.	तारीख/Dated	का/of
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\* बीमे का मूल्य रुपयों में \_\_\_\_\_

\* Insured for Rupees \_\_\_\_\_

पाने वाले  
Addressed to

The Public Information Officer,  
Office of District Collector,  
New Collectorate Building, Manjankpan  
Cuddalore

24 10 23

का/On

वितरण डाकघर की तारीख-मोहर  
Date Stamp of office of delivery

हस्ताक्षर और नाम/Signature and Name

*[Handwritten Signature]*

**APPLICATION FOR OBTAINING INFORMATION UNDER RIGHT TO  
INFORMATION ACT, 2005**

**1. APPLICANT NAME AND ADDRESS:**

- i. **Full Name of the Applicant** : S.R.Sriram  
S/o. Subramanian
- ii. **Address of the Applicant** : 1/114D, West Street,  
Niramani Village, Poolambadi Post,  
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE  
INFORMATION IS REQUIRED.**

The Public Information Officer,  
Office of the V.A.O.  
Niramani Revenue Village,  
Veppur Taluk, Cuddalore District – 606 304

**3. FEE PAYMENT DETAILS:**

The prescribed fee of Rs.10 as provided under the Right to Information by way of Court fee stamp.

Kindly inform the amount and the mode of payment for additional fee to be deposited for the Certified copies of the documents and for registered post for sending the same.

**4. TYPE OF INFORMATION REQUIRED:**

The information required in the form of document copies, inspection work, inspection record.

**5. METHOD OF SUPPLY OF INFORMATION**

The Information to be supplied by Registered post / Speed Post / Ordinary Post / By Hand.

**6. PERIOD FOR WHICH INFORMATION REQUIRED**

2020-2025

**7. SUBJECT MATTER OF INFORMATION:**

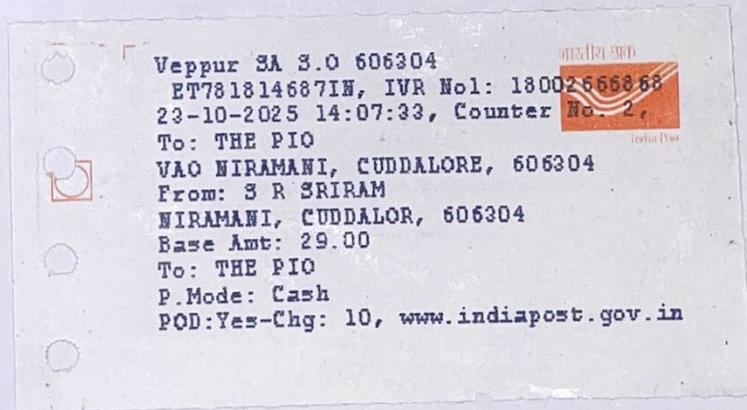
- a) Provide me the copy of A-register for S.No.95/1 of Niramani Village Poolambadi Post,  
Veppur taluk, Cuddalore District – 606 304?

- b) Provide me the land classification details of S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- c) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- d) Provide the copy of permission obtained by Mr.Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District

Signature of Applicant

Date: 10.10.2025



आर०पी०-54  
R.P.-54

# भारतीय डाक विभाग

## DEPARTMENT OF POSTS, INDIA

### प्राप्ति स्वीकृति/ACKNOWLEDGEMENT

अनावश्यक को काट दिया जाए  
Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ

Received Registered Letter/Parcel \_\_\_\_\_

क्रमांक/No.

तारीख/Dated

का/of

\* बीमे का मूल्य रुपयों में \_\_\_\_\_

\* Insured for Rupees \_\_\_\_\_

पाने वाले \_\_\_\_\_

Addressed to

The Public Information Officer,  
VAO OFFICE, NIRAMANI Revenue village

को/On

Veppur taluk, Oddalur (dt) b230

वितरण डाकघर की तारीख-मोहर  
Date Stamp of office of delivery

हस्ताक्षर और नाम/Signature and Name

अल्लाल मिया अल्लुवालक

वेपपुर

**APPLICATION FOR OBTAINING INFORMATION UNDER RIGHT TO  
INFORMATION ACT, 2005**

**1. APPLICANT NAME AND ADDRESS:**

- i. **Full Name of the Applicant** : S.R.Sriram  
S/o. Subramanian
- ii. **Address of the Applicant** : 1/114D, West Street,  
Niramani Village, Poolambadi Post,  
Veppur taluk, Cuddalore District – 606 304.

**2.NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE  
INFORMATION IS REQUIRED.**

The Public Information Officer,  
Office of the Block Development Officer  
Nallur,  
Veppur Taluk, Cuddalore District – 606 302

**3.FEE PAYMENT DETAILS:**

The prescribed fee of Rs.10 as provided under the Right to Information by way of Court fee stamp.

Kindly inform the amount and the mode of payment for additional fee to be deposited for the Certified copies of the documents and for registered post for sending the same.

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**6. PERIOD FOR WHICH INFORMATION REQUIRED**

2020-2025

**7. SUBJECT MATTER OF INFORMATION:**

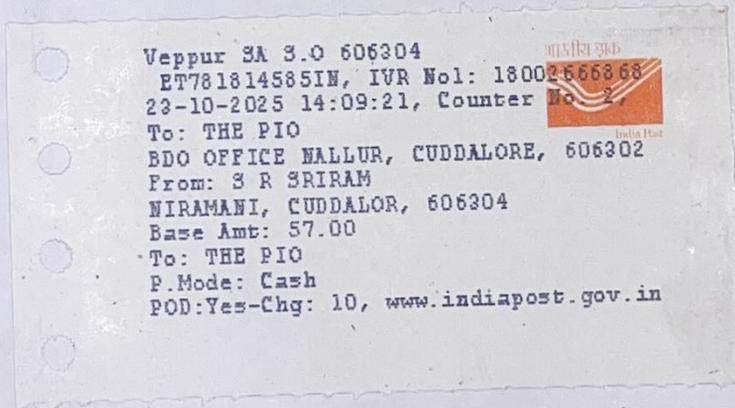
- a) Any permission for construction given in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?

- b) Provide me the land classification details of S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- c) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?
- d) Provide the copy of permission obtained by Mr.Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District

Signature of Applicant

Date: 10.10.2025



आर०पी०-54  
R.P.-54

भारतीय डाक विभाग  
DEPARTMENT OF POSTS, INDIA  
प्राप्ति स्वीकृति / ACKNOWLEDGEMENT

\*अनावश्यक को काट दिया जाए  
\*Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ

Received Registered Letter/Parcel \_\_\_\_\_

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का/of

\*बीमे का मूल्य रुपयों में \_\_\_\_\_

\*Insured for Rupees \_\_\_\_\_

पाने वाले \_\_\_\_\_

Addressed to

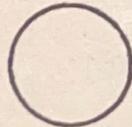
Public Information Officer,

Officer of Block development officer

को/On

Nallur, Vengalpet Taluk, Madurai District

Pin: 625022



वितरण डाकघर की तारीख-मोहर

Date-Stamp of Office of Delivery

हस्ताक्षर और नाम / Signature and Name

Handwritten signature and name in blue ink, with a purple stamp below it.

**APPLICATION FOR OBTAINING INFORMATION UNDER RIGHT TO  
INFORMATION ACT, 2005**

**1. APPLICANT NAME AND ADDRESS:**

- i. **Full Name of the Applicant** : S.R.Sriram  
S/o. Subramanian
- ii. **Address of the Applicant** : 1/114D, West Street,  
Niramani Village, Poolambadi Post,  
Veppur taluk, Cuddalore District – 606 304.

**2. NAME OF THE OFFICE OR DEPARTMENT FROM WHICH THE  
INFORMATION IS REQUIRED.**

The Public Information Officer,  
Green Tamilnadu Mission, Panagal Maligai,  
Saidapet, Chennai – 600 015

**3. FEE PAYMENT DETAILS:**

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**7. SUBJECT MATTER OF INFORMATION:**

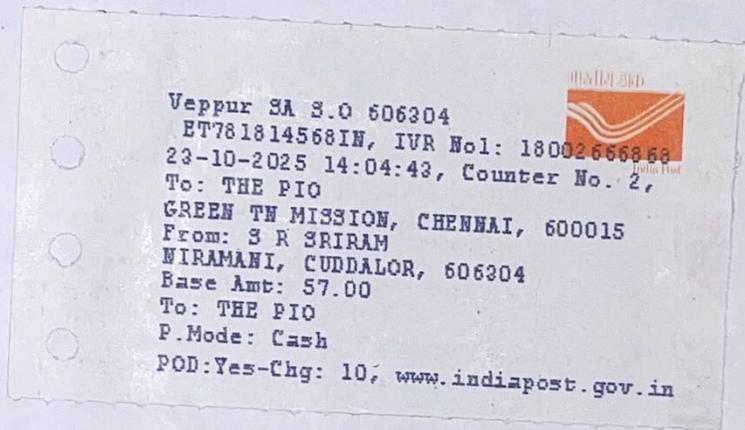
- a) What are all the permission required for cutting of trees in Thoppu Poramboke areas?
- b) Any person obtained permission for cutting of trees in S.No.95/1 of Niramani Village Poolambadi Post, Veppur taluk, Cuddalore District – 606 304?

- c) Provide the copy of permission obtained by Mr. Shanmugam or any person for cutting of trees in S.No.95/1 of Niramani Village, Poolambadi Post, Veppur taluk, Cuddalore District – 606 304 extent of 1.18.5 Ares of “Thoppu Poramboke” area.

Place: Cuddalore District

Signature of Applicant

Date: 10.10.2025



आर०पी०-54  
R.P.-54

# भारतीय डाक विभाग

## DEPARTMENT OF POSTS, INDIA

### प्राप्ति स्वीकृति/ACKNOWLEDGEMENT

अनावश्यक को काट दिया जाए  
Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ

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का/of

\* बीमे का मूल्य रुपयों में \_\_\_\_\_

Insured for Rupees \_\_\_\_\_

पाने-चाले \_\_\_\_\_

Addressed to \_\_\_\_\_

को/On \_\_\_\_\_

वितरण डाकघर की तारीख-मोहर  
Date Stamp of office of delivery

*The Public Information Officer,  
Green Tamilnadu Mission  
Rural Maligai, Saidapet  
Chennai-600 015.*

Saidapet, Chennai - 15

Signature and Name

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTH ZONE) AT CHENNAI**

**OA No. 198 of 2025**

S.R.Sriram, M/A 25 years,  
S/o. Subramanian,  
1/114D, West Street,  
Niramani Village, Poolambadi Post,  
Veppur taluk, Cuddalore District – 606 304.

...Applicant

**Vs.**

The Director, Department of Environment & Climate Change,  
No.327, Metro's, 9<sup>th</sup> Floor, Anna Salai, Nandanam,  
Chennai – 600 035.  
and 6 others.

... Respondents

**ADDITIONAL TYPED SET OF PAPERS**

**M/s. T.PERINBANATHAN (3042/2018)  
A.S.SHANMUGA RAJAN (3373/2018)  
M.SURESH SANKAR (1175/2019)**

Off: 125/257, 3<sup>rd</sup> Floor, Canara Bank Building,  
Angappa Naicken St, Broadway, Chennai – 600 001

COUNSEL FOR APPLICANT  
*advshan3373@gmail.com*  
Ph: 8825510662